

(b) While Government do not approve of their ideology and reiterate that violent activities on the part of Naxalities would be firmly dealt with in accordance with law, Government are also of the view that indefinite continuance in detention of such persons cannot be a solution to the problem posed by them. The State Governments are, therefore, being advised to release all such Naxalities in detention except in cases where such detentions had been made on account of their recent indulgence in violent activities. The State Governments are being further advised that investigation and trial of cases involving Naxalities may be expedited.

Stopping of Advertisement/Propaganda regarding 20-Point Programme

119. SHRI S. G. MURUGAIYAN:
SHRI N. K. SHEJWALKAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether his ministry has stopped all kinds of advertisements/propaganda regarding the 20-Point economic programme evolved by the previous Governments;

(b) the reason therefor; and

(c) the total amount spent so far for this purpose, indicating month-wise details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). All media have been directed to revert to the publicity strategy as it obtained prior to the declaration of Emergency. However, important socio-economic programmes would continue to be publicised.

(c) The information is being collected and will be laid on the Table of the House.

Implementation of 20-point economic Programme

120. SHRI A. K. RAJAN: Will the Minister of PLANNING be pleased to state:

(a) whether Government have decided to stop the implementation of the 20-Point economic Programme; and

(b) if so, the reason therefor?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The 20-point economic programme is obviously *ad-hoc* in character. There are no *inter se* defined priorities nor clearly established interconnections. It is also not clear what is the relationship between this programme and planned economic development. Consequently many items which form part of accepted national policy do not figure in the programme. The Government will carefully study such omissions and thereafter integrate them with the comprehensive economic programme within the framework of our planning and in terms of the broad economic objectives set out in the Acting President's speech to Parliament.

(b) Does not arise.

Plan Outlay for Fifth Plan

121. SHRI M. KALYANASUNDARAM:
SHRI C. K. CHANDRAPAN:

Will the Minister of PLANNING be pleased to state:

(a) the total plan outlay for the current Fifth Plan period;

(b) the total amount to be allocated annually for the State sector (public sector) for the current plan period; and

(c) the rate of growth in the public sector during this period?